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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

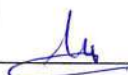

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM

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|----------------------------------|--|
| TRANSFER PETITION NO. | TP No.23/HDB/2016 |
| COMPANY PETITION/APPLICATION NO. | CP No. 30/2008 |
| NAME OF THE COMPANY | Sanghi Filaments Private Limited |
| NAME OF THE PETITIONER(S) | Ravi Sanghi & Another |
| NAME OF THE RESPONDENT(S) | Sanghi Filaments Private Limited & (10) Others |
| UNDER SECTION | 397/398 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--|----------------|------------------------|---|
| S. Chidambaram | PCS | 9849056652 |  |
| C. Shilpa representing on behalf of Y. Suryanarayana | Counsel for P3 | 9849866556 |  |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| P. Amendu Reddy | 6-8 | 9246501212 |  |

ORDER

Heard Mr.S.Chidambaram Ld. PCS and ~~Mr. S. Chidambaram Ld. PCS~~ and Ms.C.Shilpa representing on behalf of Y.Suryanarayana Ld. Counsel for the Respondent No.3 & 5 and Mr.P.Amendu Reddy Ld. Counsel for the Respondent No.6 to 8. Since the issue in question is pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the Case on 12th March 2018.



Member (T)



Member (J)